

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM  
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.1774 & 1775/PUN/2017  
निर्धारण वर्ष / Assessment Years : 2007-08 & 2008-09

ITO, Ward- 7(1),  
Pune.

.....अपीलार्थी / Appellant

बनाम / V/s.

M/s. Regency Soraj Infrastructure,  
A-1, 5<sup>th</sup> Floor, The Fifth Avenue,  
Dhole Patil Road, Pune-411001.

PAN : AAAAR3556M

.....प्रत्यर्थी / Respondent

Revenue by : Shri Deepak Garg  
Assessee by : None  
(Withdrawal Application filed)

सुनवाई की तारीख / Date of Hearing : 23.02.2021  
घोषणा की तारीख / Date of Pronouncement : 23.02.2021

**आदेश / ORDER**

These are the appeals filed by the Revenue directed against the order of  
1d. Commissioner of Income Tax (Appeals)-8, Pune ('CIT(A)' for short)  
commonly dated 23.03.2017 for the assessment years 2007-08 and 2008-09.

2. Before us, the respondent-assessee filed a letter dated 17.02.2021  
seeking permission to withdraw the appeals on the ground that the issue  
involved in these appeals stand settled under the Vivad Se Vishwas Scheme,  
2020. The respondent-assessee also filed copy of Form No.3 issued by  
Principal Commissioner of Income Tax, Pune – 4.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the respondent-assessee to withdraw the appeals. Accordingly, the above appeals stand dismissed as withdrawn.

5. In the result, the above captioned appeals filed by the Revenue are dismissed as withdrawn.

Order pronounced in the open Court on this 23<sup>rd</sup> day of February, 2021.

**Sd/-**

**(S. S. VISWANETHRA RAVI)**  
न्यायिक सदस्य/JUDICIAL MEMBER

**Sd/-**

**(INTURI RAMA RAO)**  
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 23<sup>rd</sup> February, 2021.  
Sujeet

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-8, Pune.
4. The Pr. CIT-4, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.